GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA UNSTARRED QUESTION NO. 1296 TO BE ANSWERED ON 25th JULY 2016

Education in Remote/Backward Areas

1296. SHRI SUNIL KUMAR MONDAL:

SHRI B.N. CHANDRAPPA:

SHRI LAXMAN GILUWA:

SHRI D.K. SURESH:

SHRI S.P. MUDDAHANUME GOWDA:

DR. MANOJ RAJORIA:

SHRI C.S. PUTTA RAJU:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that there is inadequate provisions made for education of children in backward areas of the country and if so, the details thereof;
- (b) whether the Government proposes any special scheme/drive to impart free education to the poor children particularly in remote/ backward/border/tribal areas and if so, the details thereof, State/UT-wise including West Bengal;
- (c) whether the Government has identified special focus districts in all the States for increasing quality of education to the children in said areas particularly belonging to Scheduled Castes and Scheduled Tribes and if so, the details thereof;
- (d) whether the Government proposes any orientation programmes for regular and contractual teachers regarding language and culture of Scheduled Tribes in tribal areas and if so, the details thereof;
- (e) whether the Government had formulated any plan to open model schools to provide qualitative education to poor children in the backward areas and if so, the details thereof along with the number of model schools opened as of now, State/UT-wise; and
- (f) whether the Government is formulating any plan to stop the drop out rate of poor children and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

- (a): No, Madam.
- (b): The Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides a legal entitlement to every child of the age of six to fourteen years for free and compulsory elementary education in a neighbourhood school. The Centrally Sponsored Scheme of Sarva Shiksha Abhiyan (SSA), which is the designated scheme for meeting the objective of RTE Act, 2009, provides assistance to State Governments and UT Administrations for universalization of elementary education in the country. State-

wise details of release of funds under SSA to States and UTs including West Bengal in the last three years are at Annexure-I.

- (c): Under the SSA, the districts with high concentration of population of Scheduled Castes (SCs), Scheduled Tribes (STs) and Muslims have been identified as Special Focus Districts (SFDs). One of the criteria for identifying the SFDs is 25% and above population of SCs and STs in a particular district, 61 SC-SFDs and 109 ST-SFDs have been identified under SSA. State/UT-wise details of these SFDs are at Annexure-II.
- (d): The Central Government provides financial assistance to States and UTs under the Sarva Shiksha Abhiyan (SSA) and Rashtriya Madhyamik Shiksha Abhiyan (RMSA), with a focus on improving quality of education at elementary and secondary level. Under these programmes funding is provided to States and UTs for professional development of teachers through in-service training, grant of Teaching Learning Material, training in multilingual education and sensitization of teachers to tribal cultures and practices. Under SSA, emphasis has been laid on States and UTs to recruit teachers from similar social and cultural backgrounds and provision of curricula and textbooks that are not alienating for tribal children.
- (e): The earlier Centrally Sponsored Scheme of Model School Scheme envisaged setting up of one model school per block as a benchmark of excellence at the block level. The scheme had two modes of implementation, viz. (i) setting up of schools in educationally backward blocks (EBBs) through State/UT Governments, and (ii) the remaining schools under Public-Private Partnership (PPP) mode in blocks which are not educationally backward. The scheme has been delinked from the support of the Government of India with effect from 2015-16 and stands transferred to States/UTs in the light of higher devolution of funds to States as envisaged by the 14th Finance Commission. Till 31.3.2015, a total of 2329 Model Schools were sanctioned in the States, details of which are given at Annexure-III.
- (f): SSA programme provides a number of incentives to encourage enrolment and retention and to reduce the out of school or dropout children in schools. These include enhancing access to primary, upper primary schools, strengthening school infrastructure like school building, additional classrooms, toilets, drinking water facilities etc., improving the teacher pupil ratio as well as strategies for gender positive textbooks, gender sensitization of teachers and educational administrators. Since inception of SSA in 2001 till 31.3.2016, opening of 2.04 lakh new primary schools and 1.59 lakh new upper primary schools; and construction of 18.61 lakh additional classrooms have been sanctioned to States and UTs to enable the States to provide access to elementary education. In addition, 3609 Kasturba Gandhi Balika Vidyalayas, which are residential schools for girls at upper primary level, have also been sanctioned to the States for improving access to marginalized girls particularly out of school, either drop out or never enrolled. The Mid-day Meal programme is implemented in elementary schools, to help retain children in schools.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 1296 FOR ANSWER ON 25.7.2016 ASKED BY SHRI SUNIL KUMAR MONDAL, SHRI B.N. CHANDRAPPA, SHRI LAXMAN GILUWA, SHRI D.K. SURESH, SHRI S.P. MUDDAHANUME GOWDA, DR. MANOJ RAJORIA AND SHRI C.S. PUTTA RAJU REGARDING EDUCATION IN REMOTE/BACKWARD AREAS

Statement showing release of funds under SSA to States and UTs including West Bengal in the last three years

(Rs. in Lakh)

Sl. No.	Name of the State	2013-14	2014-15	2015-16
1	Andhra Pradesh	174715.39	154566.68	66810.81
2	Arunachal Pradesh	19261.85	33607.83	18179.44
3	Assam	131820.73	97782.17	100464.64
4	Bihar	261013.11	216336.05	251557.33
5	Chhattisgarh	76699.64	92705.34	62219.70
6	Goa	1333.57	1310.38	813.58
7	Gujarat	80559.63	78476.48	61563.82
8	Haryana	35088.42	42110.65	34501.21
9	Himachal Pradesh	11453.10	12547.30	12139.13
10	Jammu & Kashmir	89143.50	51276.51	129980.55
11	Jharkhand	45010.71	75775.18	55863.31
12	Karnataka	65371.33	66213.52	41759.33
13	Kerala	20800.66	21844.02	12858.86
14	Madhya Pradesh	200408.56	149094.91	160197.85
15	Maharashtra	65653.65	58288.54	41225.28
16	Manipur	13193.93	21465.80	18355.46
17	Meghalaya	28340.86	20404.51	16626.96
18	Mizoram	10657.69	14739.69	9437.51
19	Nagaland	15803.02	20568.72	8739.53
20	Odisha	73956.08	66695.31	82081.65
21	Punjab	38323.72	36215.98	30003.82
22	Rajasthan	242488.70	248041.55	193462.09
23	Sikkim	4195.08	4526.13	4054.36
24	Tamil Nadu	96827.48	135819.79	82111.73
25	Telangana		81406.88	21776.01
26	Tripura	15991.09	19800.13	16956.97
27	Uttar Pradesh	466698.04	449867.53	505434.30
28	Uttarakhand	22043.51	22880.56	22588.40
29	West Bengal	153196.42	97240.30	84679.41
30	A & N Islands	612.35	147.21	359.46
31	Chandigarh	3009.26	3893.53	3521.81
32	Dadra & N. Haveli	927.19	911.74	594.91
33	Daman & Diu	145.54	72.77	78.38
34	Delhi	8322.82	6223.73	7293.80
35	Lakshadweep	0.00	58.83	139.87
36	Pondicherry	443.19	100.00	583.14
	Total	2473509.82	2403016.25	2159014.41

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 1296 FOR ANSWER ON 25.7.2016 ASKED BY SHRI SUNIL KUMAR MONDAL, SHRI B.N. CHANDRAPPA, SHRI LAXMAN GILUWA, SHRI D.K. SURESH, SHRI S.P. MUDDAHANUME GOWDA, DR. MANOJ RAJORIA AND SHRI C.S. PUTTA RAJU REGARDING EDUCATION IN REMOTE/BACKWARD AREAS

Statement showing State-wise details of Special Focus Districts identified under Sarva Shiksha Abhiyan for Scheduled Castes (61 districts) and Scheduled Tribes (109 districts)

Scheduled Caste- SFDs

S. No	S. No	Districts
1		Bihar
	1	East Champaran
	1	Sub Total
2		Haryana
	1	Ambala
	2	Fatehabad
	3	Sirsa
	3	Sub Total
3		Himachal Pradesh
	1	Bilaspur
	2	Kullu
	3	Mandi
	4	Shimla
	5	Sirmour
	6	Una
	6	Sub Total
4		Jharkhand
	1	Chatra
	2	Palamau
	2	Sub Total
5		Karnataka
	1	Kolar
	1	Sub Total
6		Punjab
	1	Amritsar
	2	Bathinda
	3	Faridkot
	4	Fatehgarh Sahib
	5	Hoshiarpur
	6	Jalandhar
	7	Kapurthala
	8	Mansa
	9	Moga
	10	Muktsar
	11	Nawanshahar
	12	Sangrur
	12	Sub Total
7		Rajasthan
	1	Ganganagar
	2	Hanumangarh
	2	Sub Total
8		Tamil Nadu
	1	Cuddalore

S. No	S. No	Districts
	2	Kancheepuram
	3	Nagapattinam
	4	Perambalur
	5	The Nilgiris
	6	Thiruvarur
	7	Villupuram
	7	Sub Total
9		Uttarakhand
	1	Bageshwar
	1	Sub Total
10		Uttar Pradesh
	1	Auraiya
	2	Azamgarh
	3	Barabanki
	4	Chitrakoot
	5	Fatehpur
	6	Hardoi
	7	Hathras
	8	Jalaun
	9	Jhansi
	10	Kaushambi
	11	Khiri
	12	Mahoba
	13	Mirzapur
	14	Rae Bareilly
	15	Sitapur
	16	Sonbhadra
	17	Unnao
	17	Sub Total
11		West Bengal
	1	Bankura
	2	Bardhaman
	3	Birbhum
	4	Dakshin Dinajpur
	5	Jalpaiguri
	6	Kooch Bihar
	7	Nadia
	8	South 24 Parganas
	9	Uttar Dinajpur Sub Total
	61	TOTAL

Scheduled Tribe- SFDs

S. No	S. No	Districts
1		Arunachal Pradesh
	1	East Kameng
	2	East Siang
	3	Lower Subansiri
	4	PapumPare
	5	Tawang
	6	Tirap
	7	Upper Siang
	8	Upper Subansiri
	9	West Siang

S. No	S. No	Districts
	9	Sub Total
2		Assam
	1	Karbi Anglong
	2	North Cachar Hills
	2	Sub Total
3		Chhattisgarh
	1	Bastar
	2	Bilaspur
	3	Dantewara
	4	Jashpur
	5	Kanker
	6	Korba
	7	Kowardha
	8	Sarguja
	8	Sub Total
4		Dadra & Nagar Haveli
	1	Dadra & Nagar Haveli
	1	Sub Total
5		Gujarat
	1	Dahod
	2	Dangs
	3	Narmada
	4	Panchmahals
	5	Vadodara
	6	Valsad
	6	Sub Total
6		Himachal Pradesh
	1	Kinnaur
	2	Lahaul & Spiti
	2	Sub Total
7		Jammu & Kashmir
	1	Kargil
	2	Leh (Laddakh)
	3	Poonch
	4	Rajouri
	4	Sub Total
8		Jharkhand
	1	Dumka
	2	East Singhbhum
	3	Godda
	4	Gumla
	5	Lohardagga
	6	Pakur
	7	Sahebganj
	8	West Singhbhum
	8	Sub Total
9		Madhya Pradesh
	1	AnoopPur
	2	Barwani
	3	Betul
	4	Dhar
	5	Dindori
	6	East Nimar (Khandawa)
	7	Harda
	8	Jhabua
	9	Mandla
	10	Ratlam

S. No	S. No	Districts
	11	Shahdol
	12	Sheopur
	13	Sidhi
	14	Umaria
	15	Vidisha
	16	Khargone (West Nimer)
	16	Sub Total
10		Maharashtra
	1	Dhule
	2	Nandurbar
	2	Sub Total
11		Manipur
	1	Chandel
	2	Churachandpur
	3	Senapati
	4	Tamenglong
	5	Ukhrul
	5	Sub Total
12		Meghalaya
	1	East Garo Hills
	2	East Khasi Hills
	3	Jaintia Hills
	4	Ri Bhoi
	5	South Garo Hills
	6	West Garo Hills
	7	West Khasi Hills
	7	Sub Total
13		Mizoram
	1	Aizawal
	2	Champhai
	3	Kolasib
	4	Lawngtlai
	5	Lunglei
	6	Mamit
	7	Saiha
	8	Serchhip
	8	Sub Total
14		Nagaland
	1	Dimapur
	2	Kiphire
	3	Kohima
	4	Longleng
	5	Mokokchung
	6	Mon
	7	Peren
	8	Phek
	9	Tuensang
	10	Wokha
	11	Zunheboto
	11	Sub Total
15		Orissa
	1	Bolangir
	2	Debgarh
	3	Gajapati
	4	Kalahandi
	5	Kandhamal
	6	Keonjhar

S. No	S. No	Districts
	7	Koraput
	8	Malkangiri
	9	Mayurbhanj
	10	Nawarangpur
	11	Nuapada
	12	Rayagada
	13	Sundergarh
	13	Sub Total
16		Rajasthan
	1	Banswara
	2	Dungarpur
	3	Sawai Madhopur
	4	Udaipur
	4	Sub Total
17		Sikkim
	1	Sikkim North
	1	Sub Total
18		Telegana
	1	Khammam
	1	Sub Total
19		Tripura
	1	Dhalai
	1	Sub Total
	109	TOTAL

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF LOK SABHA UNSTARRED QUESTION NO. 1296 FOR ANSWER ON 25.7.2016 ASKED BY SHRI SUNIL KUMAR MONDAL, SHRI B.N. CHANDRAPPA, SHRI LAXMAN GILUWA, SHRI D.K. SURESH, SHRI S.P. MUDDAHANUME GOWDA, DR. MANOJ RAJORIA AND SHRI C.S. PUTTA RAJU REGARDING EDUCATION IN REMOTE/BACKWARD AREAS

Statement showing details of Model Schools earlier sanctioned in the States

S. No.	State	No. of schools sanctioned
1	Andhra Pradesh	272
2	Assam	67
3	Bihar	368
4	Chhattisgarh	74
5	Gujarat	84
6	Haryana	36
7	Himachal Pradesh	5
8	Jammu & Kashmir	19
9	Jharkhand	40
10	Karnataka	74
11	Madhya Pradesh	201
12	Maharashtra	43
13	Meghalaya	9
14	Mizoram	1
15	Nagaland	11
16	Orissa	162
17	Punjab	21
18	Rajasthan	134
19	Tamil Nadu	44
20	Telangana	317
21	Tripura	6
22	Uttar Pradesh	274
23	West Bengal	67
	Total	2329